

**Court-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 11<sup>th</sup> July, 2014**

**APPEAL Nos. 129, 150, 167, 184, 212, 224,232, 247, 252, 253 of**  
**2012**  
**&**  
**53 of 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**APPEAL No. 129 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

**APPEAL No. 150 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal  
Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for MPPTC  
Mr. Manu Seshadri for R.1

**APPEAL No. 167 of 2012****NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-2  
 Mr. R.B. Sharma for R-7  
 Mr. Manu Seshadri for R.1  
 Mr. Aashish Gupta for BYPL

**APPEAL No. 184 of 2012****NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-2  
 Mr. R.B. Sharma for R-7  
 Mr. Manu Seshadri for R.1  
 Mr. Aashish Gupta for BYPL

**APPEAL No. 212 of 2012****NTPC Ltd.****.... Appellant (s)****Versus****Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo

Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-2  
 Mr. R.B. Sharma for R-7  
 Mr. Manu Seshadri for R.1  
 Mr. Aashish Gupta for BYPL

**APPEAL No. 224 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

**APPEAL No. 232 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
 Ms. Swagatika Sahoo  
 Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-2  
 Mr. R.B. Sharma for R-7  
 Mr. Manu Seshadri for R.1  
 Mr. Aashish Gupta for BYPL

**APPEAL No. 247 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

**APPEAL No. 252 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. Manu Seshadri

**APPEAL No. 253 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Ms. Shikha Ohri  
Mr. Hemant Singh for R.2  
Mr. Manu Seshadri for R.1

**APPEAL No. 53 of 2013**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Swagatika Sahoo

Ms. Poorva Sahegal

Counsel for the Respondent(s):

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2  
Mr. R.B. Sharma for R-7  
Mr. Manu Seshadri for R.1

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in this batch of Appeals for some time. He is directed to file his written notes issue wise on or before 18.07.2014 after serving copy on the other side.

Post the matter for further hearing on **25.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

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